

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.4473
TO BE ANSWERED ON 29.03.2017**

AJMER-SEALDAH TRAIN DERAILMENT

4473. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the investigation of the Ajmer-Sealdah Express train derailment along with the name of the investigation agency; and**
- (b) whether reasons for the derailment has been found and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) and (b): In the case of derailment of Train No. 12987 Sealdah-Ajmer Express at Rura station on 28.12.2016 on Allahabad-Kanpur section of Allahabad Division of North Central Railway, a case vide Cr. No. 1818/2016 u/s 337, 338, 497 IPC & 151, 154 Railways Act was registered by Government Railway Police(GRP)/Kanpur Central on 28.12.2016 and also statutory inquiry into the said derailment has been ordered to determine the reasons and responsible factors of the derailment to be conducted by the Commissioner of Railway Safety (CRS), Northern Circle, New Delhi under the Ministry of Civil Aviation.
